

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.A. No. 255 of 2014 with  
Company Appeal No. 20/58,59/CLB/MB/2014

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

Name of the Company: E Rama Rao

V/s.

Ghandidham Developers Pvt. Ltd. & Ors.

Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ICUNJAL DALAL	P/s	Particulars in Adalat	
2.	P. Venugopal	Repdts		<u>Venugopal</u>

ORDER

Both parties required to answer for  
final hearing.  
Time to make on 27-10-16  
for final hearing  
Both parties shall not file any  
further application.

B New  
24/8/16  
Hemant (T).